

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts

ORDER

On attaining the age of superannuation Sh. Pratap Singh S/o Sh. Man Singh, Sr. Judicial Assistant, (E.C. No. - 13588 / 66480546) shall retire from Government Service with effect from 30/09/2024 (Afternoon).

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Delhi

56098 - 56128
No. _____ Admn. II/PF/Ret./2024

Delhi, Dated the _____

20/09/24

Copy forwarded for information and necessary action to:-

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 3 The Drawing and Disbursing Officer, Central District, THC, Delhi.
- 4 The Sr. Accounts Officer, Accounts Branch, Central District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of govt. accommodation.
- 5 The Pay & Accounts Office, through the concerned Accounts Branch.
- 6 The Leave Sanctioning Authority, Central District, THC, Delhi.
- 7 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, District Central, THC, Delhi.
- 8 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion- JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, THC, Delhi.
- 9 The Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi, for further necessary action.
- 10 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Banch, Central District, THC, Delhi.
- 14 Dealing Official, Misc. Seat, Admn.II, Tis Hazari Courts, Delhi.
- 15 Dealing Official, Pension Cell, Central District, THC, Delhi.
- 16 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
- 17 Sh. Pratap Singh S/o Sh. Man Singh, Sr. Judicial Assistant (on diverted capacity) in Copy "A" Branch, Hon'ble High Court of Delhi, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

Principal District & Sessions Judge (HQs)